

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O. A. NO. 139/2001  
M. A. NO. 103/2001

(2)

New Delhi this the 16th day of January, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

1. Govt. School Vice Principals' Association through its President S/O Late Manohar Singh, R/O Sector-III, House No. 1077, R.K. Puram, New Delhi.
2. P.N. Nagpal S/O G.M. Nagpal, R/O 7-3 Ratan Park, Shivaji Marg, New Delhi-15.
3. B.P. Aggarwal S/O Ram Prasad Aggarwal, R/O 37, Vasant Enclave, New Delhi-110057.
4. Mrs. Mithilesh Gupta W/O Lalit Gupta, R/O 25/2 Sector-I, Pushp Vihar, New Delhi-17.
5. Mrs. Neena Uppal W/O B.K.Uppal, R/O S-I/317, Sadiq Nagar, New Delhi-110049. . . . . Applicants

( By Mrs. Meenu Maine, Advocate )

-versus-

1. Union of India through Chief Secretary, Govt. of NCT of Delhi, 5, Sham Nath Marg, Delhi.
2. Principal Secretary (Education), Deptt. of Education, Govt. of NCT of Delhi, Old Secretariat, Delhi.
3. Director of Education, Directorate of Education, Old Secretariat, Delhi.
4. Union Public Service Commission through Secretary, Dholpur House, Shahjahan road, New Delhi. . . . . Respondents

W.F.

O R D E R (ORAL)

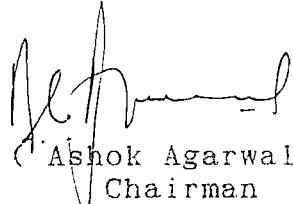
Shri Justice Ashok Agarwal :

MA No. 103/2001 for joining together in a single application is granted. 3

Applicants are aspirants for promotion from the posts of Vice Principals to that of Principals/Deputy Education Officers. No DPC for the aforesaid promotions has been held since 1998. 50% of the posts are earmarked for promotion and 50% for direct recruitment. There are 705 posts. Hence, 305 posts should have been earmarked towards the promotional quota. There are, however, only 140 promotees and as many as 300 posts have been filled up by direct recruitment. A fresh advertisement has now been issued on 14.7.2000 inviting applications for direct recruitment.

2. Having regard to the aforesated facts which have been averred in the present OA, we find that interest of justice would be met by disposing of the present OA with a direction to the respondents to take expeditious steps to hold a DPC for promotions to the aforesaid posts of Principals/Deputy Education Officers. We direct accordingly. The said DPC be held within a period of three months from the date of service of this order.

  
( S.A.T. Rizvi )  
Member (A)

  
( Ashok Agarwal )  
Chairman

/as/